

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 41(ND)/2012

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: Adore Infrasmith Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

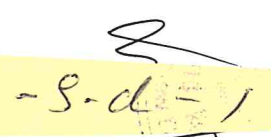
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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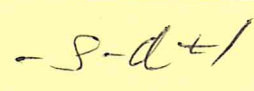
For the Petitioner (s)	:	Mr. Krishnendu Datta, Mr. Vivek Malik, and Mr. Dhawal Jain, Advocates		
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For the Respondent (s)	:	None		
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ORDER

Request of Passover is made. However, the same cannot be accommodated. Be listed for 14th December, 2017, the date already fixed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**